

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

ITEM No. 114  
(IB)-171(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Neeleshwar Mines & Minerals (India) Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 16.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: Ms. Pavni Poddar, Adv.

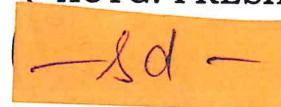
For the respondent Ms. Megha Choubey, Adv. for CD

ORDER

List on 31.03.2020.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

16.03.2020  
Aarti Makker